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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2018

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**,
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.92/B B/ 2018	For admission	Sec 7 of I&B Code	Sri P Pradeep Kumar and others	India Law LLP Advocates	M/s Gruha Kalyan housing projects Pvt Ltd	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

none present

RESPONDENT/s :

ORDER

None appears for the parties. In pursuant to order passed by this Tribunal on 25.09.2018, the notice has not been served so far, on the ground that nobody available in this Company premises. The learned Counsel sought time to serve the notice personally as directed. Post the case on 30.10.2018.


MEMBER(T)


MEMBER(J)

Raushan

